## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.  241/ 242 Viney Kaushal & Others Vs World Schools Pvt.Ltd & Others	
IA 95/17 in CP 07/16	n <b>-</b> -	For Hearing	241/ 242		

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	VIVEK.S 9901001120	RESPONDENT NOS. 1606 CMd8	
2.	MADHU. N. PAO 9980233635	Petrhona for 1-3,	Joseph

Counsel for petitioners is present. Counsel for respondents is also present. Counsel for petitioner has filed a memo and further requested to file some more documents.

List it on 08.11.2017.

MEMBER (J)

MEMBER (T)